

ZITEM NO.48

REGISTRAR COURT. 1

SECTION II

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MR. PAWAN DEV KOTWAL

Petition(s) for Special Leave to Appeal (Crl.) No(s). 6749/2015

ABID SHAMIM AND ANR

Petitioner(s)

VERSUS

INAMUL HAQUE SIDDIQUE & ORS.

Respondent(s)

Date : 09/12/2016 This petition was called on for hearing today.

For Petitioner(s)

Mr Param Kr Mishra, Adv.

Ms. Sharmila Upadhyay, Adv.

For Respondent(s)

Mr Krishnan Mishra, Adv.

Anisha Upadhyay, Adv.

Mr Pulkit Sachdeva, Adv.

Mr. Adarsh Upadhyay, Adv.

Mr Gaurav Agarwal, Adv.

Mr. Raj Singh Rana, Adv.

Mr. Sunny Choudhary, Adv.

UPON hearing the counsel the Court made the following

O R D E R

Opportunity to respondent nos. 1 to 3,5 and 6 to file

counter affidavit has already been declined.

Respondent no.7 has already filed counter affidavit.

Spare copies have not been filed for service of

respondent no.4 despite last opportunity having been

granted, as such, let the matter be placed before the

Hon'ble Judge in Chambers for further directions.

(PAWAN DEV KOTWAL)

Registrar